

15.13 hrs.

ELECTION TO COMMITTEE

CENTRAL ADVISORY COMMITTEE FOR THE NATIONAL CADET CORPS.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): On behalf of Shri Jagjivan Ram, I beg to move the following:

"That in pursuance of Section 12 (1) of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Committee for the National Cadet Corps for a term of one year from the date of election, subject to the other provisions of the said Act and the Rules made thereunder."

MR. DEPUTY-SPEAKER: The question is:

"That in pursuance of Section 12 (1) of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Committee for the National Cadet Corps for a term of one year from the date of election, subject to the other provisions of the said Act and the Rules made thereunder."

The motion was adopted.

15.15 hrs.

MATTERS UNDER RULE 377

(i) REPORTED DISTRESS SALE OF WHEAT BY FARMERS TO WHOLESALE TRADERS

SHRI SAMAR MUKHERJEE (Howrah): Sir, as was the record yield of sugar-cane the bumper wheat crop in U.P. this season has proved to be as counter productive to farmers. Farmers have been making distress sale of wheat to wholesale traders, there being no adequate facilities to

sell their produce to FCI State or co-operative procurement agencies. Farmers have to undergo a harassing experience at the hands of FCI or the State Government procurement agents many of whom are in league with local traders. Their produce is under-graded by the procuring agencies on various pretexts. The farmers are forced to turn to the traders, who often buy their stocks at prices far below the minimum support price. The wholesalers then sell this wheat to the FCI or the State agency after some cleaning. This is going on unabated. Even the Agriculture Ministry official admitted that the U.P. farmers were facing a marketing problem.

I, therefore, urge upon the Govt. to increase purchasing centre of FCI with the screening facilities adequately and persuade the State Govt. to develop its Mandis adequately to cope with the bumper crop. I also demand that FCI or the State Govt. procurement agency should purchase wheat and other agricultural produce at weekly village hats or mandis.

(ii) GROUND-NUT OIL IMPORTED BY S.T.C. HAVING BECOME UNFIT FOR HUMAN CONSUMPTION

श्री निमल चन्द्र जैन (सिवनी) : उपाध्यक्ष महोदय, राज्य सरकारों की ओर से सार्वजनिक वितरण के लिये राज्य व्यापार निगम ने गत वर्ष अक्टूबर माह में 14 करोड़ रु० कीमत का जो 17,000 टन मूंगफली का तेल विदेशों से आयात किया था वह बाजार में नहीं पहुंच सका और उसमें 5 करोड़ रु० से अधिक की क्षति हुई है।

तेल की पूर्ति की समस्या जब गंभीर थी उस समय उसे हल करने एवं त्योहारों की आवश्यक मांग को पूर्ण करने के लिये इस तेल का आयात किया गया था। तेल भारत में पहुंचे 9 माह गुजर चुके किन्तु वह उपभोक्ताओं तक नहीं पहुंच सका। तेल इतना लूटा हो चुका है कि वह मनुष्यों के खाने लायक नहीं रह गया है।